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MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE & INSURANCE)

CORRIGENDA

no. 9(1)

New Delhi, the 26th July, 1975.

In the notification of the Government of India in the
Ministry of Finance (Department of Revenue and Insurance)
No.S.S.R.433(S), dated the 12th November, 1974, published at
pages 2271 to 2279 of the Gazette of India, Extraordinary,
Part II - Section 3 - Sub-section (i), dated the 12th November,
1974,-

(1) at page 2271,-

(i) in line 4, for "12th November 1974", read "12th
November, 1974.";

(ii) in line 19, for "year.", read "year;"

(2) at page 2272,-

(i) in line 2, for "India.", read "year;"

(ii) in line 10, for "occurs.", read "occurs;"

(iii) in line 15, for "so.", read "so,"

(iv) in line 27, for "In", read "in";

(v) in line 31, for "made.", read "made;"

(vi) in line 40, for "deposit", read "deposit;"

(vii) in line 48, for "made", read "made,"

(viii) in line 50, for "situated", read "situated,"

(3) at page 2273,-

(i) in line 6, for "deposit", read "deposit;"

(ii) in line 21, for "Enclumnts", read "Enclumnts;"

(4) at page 2274,-

(i) in line 3, for "thereon.", read "thereon,"

- (iii) in line 14, for "changed", read "changed";
- (iii) in line 30, for "12", read "12."
- (iv) in line 32, for "payers", read "payers";
- (5) at page 275, in Form B, in line 5, for "hon", read "hon";
- (3) at page 276,-
 - (i) in line 10, for "Scheme.", read "Scheme,";
 - (ii) in the last line, omit "place.....";
- (7) at page 2277, in Form B, in paragraph 5,-
 - (a) in line 3, for "receipt of that order", read "receipt of that order,";
 - (ii) in line 7, for "may be", read "may be";
- (8) at page 275, in Form C,-
 - (i) in paragraph 3, in line 1, for "shall", read "shall,";
 - (ii) in paragraph 5, in line 2, for "and", read "and more,".

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6/-
(S. S. S. S.)
Addl. Secretary to the Govt. of India.